

<p>WA/131/2025 (IA No.309/25 is at flag-A for condonation of delay of 17 days. Arising out of WPC No.27228/2024, a disp. of case.) WA/198/2025 (I.A. No.548/25 is at flag-A for dispensing with filing of C- Copy. I.A. No. 549/25 is at flag- B for condoning the delay of 236 days. Arising out of WP(C)- 27391/21(A disp. of case).)</p>	<p>BHABANI SANKAR MOHANTA</p> <p>KAILASH CHANDRA MOHANTY VS</p> <p>STATE OF ODISHA STATE OF ODISHA VS</p>	<p>M/S.BIGYAN KUMAR SHARMA,S.K.SINGH,MS.I.TR IPATHY ARNAV BEHERA A.KAR, R.PATNAIK, S.J.PRAKASH</p> <p>SASWAT DAS , A.G.A</p>
<p>WA/201/2025 (I.A. NO.- 545/25 is at flag 'A' for dispensing with filing of certified copy. I.A. No.- 1004/25 is at flag 'C' for condonation of delay of 236 days. H.B.A stamp of Rs. 50/- not affixed in the V- nama filed by ld. counsel for R- 1 to 16. Arising out of WPC- 10297/21 (Disposed of case).)</p>	<p>DAMBARUDHAR GIRI</p> <p>STATE OF ODISHA VS</p>	<p>M/S SUBHADUTTA ROUTRAY,S.K. SAMAL S. SEKHAR,J. BISWAL SASWAT DAS, A.G.A.</p>
<p>WA/202/2025 (I.A. NO.- 532/25 is at flag 'A' for dispensing with filing of certified copy. I.A. No.- 533/25 is at flag 'B' for condonation of delay of 236 days. Arising out of WPC- 29551/21, Disposed of case.)</p>	<p>JASHODA MAHANTA</p> <p>STATE OF ODISHA VS</p> <p>BRAJESH MEHER</p>	<p>SAROJ KANTA SAMAL,A.TRIPATHY SASWAT DAS, A.G.A.</p> <p>M/S SUBHADUTTA ROUTRAY,S.K. SAMAL S. SEKHAR,J. BISWAL SASWAT DAS,A.G.A</p>
<p>WA/314/2025 (I.A No. 770 of 2025 is at flag "A" for dispensing with filing of certified copy. I.A No. 771 of 2025 is at flag "B" for condonation of delay of 247 days. Arising out of W.P.(C) 6169 of 2021, a disposed of case.)</p>	<p>STATE OF ODISHA VS</p> <p>RAMAKANTA PANDEY</p>	<p>NIHAL RATH,S.J.PRAKASH,S.RAJGU RU,S.MOHAPATRA,A.DASH</p>

<p>WA/594/2025 (I.A. No. 1477/25 is at flag"A" for dispensing with certified copy of order dated. 03-7-2024. I.A. No. 1478/2025 is at flag"B" for condonation of delay of 222 days. Arising out of W.P.(C) No. 11476 of2024(Adisp. ofcase.) WA/595/2025 (I.A. No. 1480/25 is at flag"A" for dispensing withcertified copy. I.A. No. 1481/25 is at flag"B" for condonation of delay of 289 days. Arising out of W.P.(C) No. 35081 of 2020(A disp of case.)) WA/602/2025 (I.A. No-1494/2025 is at flag "B" for dispensing with filing of C. Copy. I.A.No.-1493/2025 is at flag "A" for condoning the delay of 145 days. Arising out of WP(C)-23014/2024 (a disposed of case.) WA/757/2025 (I.A. No. 1658 of 2025 is at flag-"A" for condonation of delay of 156 days. I.A. No. 1659 of 2025 is at flag-"B" for dispensing with filing of c.copy of impugned order. Arising out of W.P(C) No. 22856 of 2024, A disposed of case.) WA/855/2025 (I.A. NO. 1838/25 is at flag-A for condoning the delay of 201 days. I.A. NO. 1839/25 is at flag-B for dispensing with filing of C-Copy. Arising out of WP(C)-19188/24(A disp. of case.)</p>	<p>STATE OF ODISHA VS</p> <p>ANITA MOHANTA STATE OF ODISHA VS</p> <p>SNEHALATA PRADHANI NATIONAL HEALTH MISSION, ODISHA, BHUBANESWAR VS</p> <p>BIDYUTLATA BISWAL NATIONAL HEALTH MISSION,ODISHA VS</p> <p>CHINMAYEE BEHERA NATIONAL HEALTH MISSION,BBSR VS</p> <p>PRANJYA PARAMITA SAHOO</p>	<p>SASWAT DAS,A.G.A</p> <p>SASWAT DAS,A.G.A</p> <p>RAMDAS ACHARY N.BARIK, P.AGRAWAL</p> <p>RAMDAS ACHARY N.BARIK, P.AGRAWAL</p> <p>RAMDAS ACHARY N.BARIK</p> <p>SUBHADUTTA ROUTRAY,B.SINGH,S.SEKHA R,J.BISWAL,M.PANDA,CHAR VI,S.SWAIN</p>
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WA/861/2025
(I.A. NO. 2103/25 is at flag-A for
condoning the delay of 185 days.
I.A. NO. 2104/25 is at
flag-A for dispensing with filing
of C-Copy. Arising out of WP(C)-
21648/24(A disp. of case).)

NATIONAL HEALTH
MISSION, ODISHA, BBSR
VS

RAMDAS ACHARY
N.BARIK, P.AGRAWAL

BHAGABATI MAHAR

SUBHADUTTA
ROUTRAY, S.SEKHAR, J.BISW
AL, CHARVI

THE HIGH COURT OF ORISSA:

BY ORDER

CUTTACK
DTD.07.05.2026

SD/ SHIBASISH GIRI
DY. REGISTRAR (JUDL.)